

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:7397

ANSWERED ON:22.05.2012

ASSISTANCE TO NGOS

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Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the names of the Non-Governmental Organisations (NGOs) in Odisha which have received grants under the ongoing schemes of the Ministry during each of the last three years and the current year, NGO-wise;
- (b) the amount of assistance provided to each of the said NGO during the said period ;
- (c) the names of the NGOs out of the above found to be involved in irregularities; and
- (d) the action taken against such NGOs ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a) to (d): Ministry of Housing & Urban Poverty Alleviation has released Rs. 5,86,250/- in the year 2011-12 to the State Government of Odisha as central share of NGO charges under the Integrated Low Cost Sanitation Scheme (ILCS). No NGO share was released to the Odisha Government during 2009-10 and 2010-11. Data on assistance provided to each NGO is not maintained in this Ministry, since selection and engagement of NGO is the responsibility of State Government and funds are not released to the NGOs directly by the Ministry. Ministry also does not monitor their activities.